

The Minister of Health (Dr. Sushila Nayar): (a) 87 cases were recorded from January, 1962 to 11th April, 1962.

(b) Three.

(c) The following steps have been taken to check its incidence:

- (1) Cases brought to the notice of the Health staff working in the areas are immediately removed through a Municipal Ambulance to the Infectious Diseases Hospital, Delhi, where adequate arrangements for admission of Gastro-enteritis cases exist.
- (2) The affected localities are thoroughly searched to detect any other infected cases in the area.
- (3) The provisions of the Epidemic Diseases Act, 1897 have been extended to the Union Territory of Delhi.
- (4) Arrangements have been made for anti-cholera inoculations by teams of doctors.
- (5) Intensive measures against the sale of unwholesome articles of food and drink through the food hygiene enforcement squads and Sanitary Inspectors are taken.
- (6) Necessary arrangements have been made for disinfection of the infected premises. Anti-fly measures have been intensified.
- (7) An anti-fly week will be observed from the 1st July, 1962 as was done last year.
- (8) Arrangements have been made to remove all types of refuse from the municipal areas as early as possible.
- (9) Adequate publicity has been arranged to prevent occurrence of the disease.
- (10) A careful watch is kept over the municipal water supply

with regard to its purity by taking samples from distal consumer points.

- (11) Drinking water wells in rural areas are chlorinated regularly.
- (12) A separate City Cleansing Department has been set up by the Municipal Corporation of Delhi to look after the work of conservancy and sanitation.

Road from Safdarjang Aerodrome to Kutab Minar

300. Shri E. Madhusudan Rao: Will the Minister of Transport and Communications be pleased to state:

(a) whether there is any proposal to widen and beautify the road from Safdarjang Aerodrome to Kutab Minar, Delhi;

(b) if so, the details thereof; and

(c) when the work will commence?

The Minister of Shipping in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b). The scheme of widening the Kutab Road is included in the Third Five Year Plan of the Municipal Corporation of Delhi at an estimated cost of Rs. 2.00 lakhs. A proposal for the diversion of the Kutab Road near the Safdarjung Aerodrome is also under consideration.

(c) The information in this respect will be obtained and placed on the table of the Sabha in due course.

Central Council of Gosamvardhana

301. Shri Ram Harkh Yadav: Will the Minister of Food and Agriculture be pleased to state the achievements of the Central Council of Gosamvardhana, New Delhi during the year 1961-62?

The Minister of Food and Agriculture (Shri S. K. Patil): A statement showing the achievements of the Central Council of Gosamvardhana during 1961-62 is laid on the Table of the

Lok Sabha. [See Appendix I annexure No. 50].

Development of Horticulture

302. Shri Karni Singh: Will the Minister of Food and Agriculture be pleased to state the amount of subsidy or grant sanctioned to the Rajasthan State for the development of horticulture during the Second Five Year Plan?

The Minister of Food and Agriculture (Shri S. K. Patil): The following amounts by way of grant and loan were given by the Central Government to the Government of Rajasthan State for the development of horticulture during the Second Year Plan:

Grant	—	Rs. 1,12,000/-
Loan	—	Rs. 10,72,000/-

Telephone Connections

303. Shri Karni Singh: Will the Minister of Transport and Communications be pleased to state:

(a) whether Government are aware that a large number of applicants are still awaiting their turn for grant of telephone connections from the Bikaner Exchange; and

(b) if so, what steps have been taken or are being taken to expedite grant of these connections?

The Minister of Transport and Communications (Shri Jagjivan Ram): (a) 83 applicants are on the waiting list.

(b) Necessary action for expansion of the exchange at Bikaner from 480 lines to 600 lines has been taken. The work is expected to be completed by October, 1962.

Invention of Machine to Prevent Accident

304. { Shri Subodh Hansda:
Shri S. C. Samanta:
Shri B. K. Das:

Will the Minister of Railways be pleased to state

(a) whether it is a fact that a new machine has been invented by an

Indian Engineer to prevent accidents due to defects in railway lines;

(b) if so, how far it is successful in detecting railway accidents; and

(c) what steps Government are taking to develop the machine?

The Deputy Minister in the Ministry of Railways (Shri Shah Nawaz Khan): (a) No, Sir.

(b) and (c). Do not arise.

‘सब से अच्छे ग्राम सेवक का चुनाव

३०५. श्री नवल प्रभाकर : क्या सामुदायिक विकास, पंचायतीराज और सहकार मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली में ‘सबसे अच्छा’ ग्राम सेवक छानने के लिये कार्यवाही की जा रही है; और

(ख) यदि हाँ, तो इस चयन का आधार क्या है ?

सामुदायिक विकास, पंचायतीराज और सहकार मंत्रालय में उपमंत्री (श्री ब० सू० भूति) : (क) जी हाँ ।

(ख) चयन का आधार उत्पादन कार्यक्रम के विभिन्न क्षेत्रों, विशेष कर कृषि, पशुपालन, सिंचाई, सहकारिता और पंचायतीराज संस्थाओं को बढ़ावा देने में मिली सफलताएँ हैं ।

प्रत्येक खण्ड पहले अपना एक ‘सबसे अच्छा’ ग्राम सेवक चुनता है और फिर उनमें से सारे इलाके का ‘सबसे अच्छा’ ग्राम सेवक एक समिति द्वारा चुना जाता है ।

Halt Station near District Courts, Motihari

306. Shri Bibhuti Mishra: Will the Minister of Railways be pleased to state:

(a) whether it is a fact that there is a longstanding demand for a halt station near District Courts, Motihari (North Eastern Railway) and